

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 127**  
**(IB)-950(PB)/2020**

**IN THE MATTER OF:**

State Bank of India

.... Applicant/petitioner

Vs.

Farah Khan

.... Respondent

**Order under Section 95 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 04.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

Mr. Abhishek Anand and Pathik Choudhury,  
Advs. for RP

**ORDER**

List the matter for hearing on **06.01.2021**.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**